NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/97/2016

NAME OF THE PETITIONER(S)

: E. Ravi Kumar Naidu & 10 others

NAME OF THE RESPONDENT(S)

: Kandhari Fruitpack Pvt. Ltd. & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

AASAISH JAIN LOWZA ADVOCATE FOR 2nd RESPONDENT

ORDER

Counsel for petitioner called but absent. Shri Aasish Jain Lunza, counsel for R2 present. Counsel representing R1 & R3 are called absent. Time extended for the appearance of counsel for petitioner and RI & R3. Counsel for R2 undertakes to inform the next date of hearing to R1 & R3 and the petitioner. Put up on

25.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)